

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 22.01.2025**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 407 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Beena Nigam & Ors. Vs. Gyan Chandra Misra & Anr.	Mareesh Pravir Sahay
<b>2.</b>	I.A. No. 408 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	CFM Asset Reconstruction Pvt. Ltd. Vs. SDB Developers Pvt. Ltd. & Anr.	Sanwal Tibrewal
<b>3.</b>	I.A. No. 409 of 2025 in Comp. App. (AT) No. ____ of 2025	S. Pawandeep Singh & Anr. Vs. Lotus Mechnotech Pvt. Ltd. & Ors.	Jatin Sharma
<b>4.</b>	I.A. No. 410 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Uttarakhand Power Corporation Ltd. Vs. Mogli Labs (India) Pvt. Ltd. & Ors.	Yakesh Anand
<b>5.</b>	I.A. No. 411 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Small Industries Development Bank of India Vs. Shri Harshad Hirji Thakkar S/O Shri Hirji Thakkar	Bharti Nawlani
<b>6.</b>	I.A. No. 412 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Prashant Jain Liquidator of Goodday Ventures India Pvt. Ltd. Vs. -----	Mily Ghoshal
<b>7.</b>	I.A. No. 463 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Kamlesh Yadav & Anr. Vs. H.S Oberoi Buildtech Pvt. Ltd.	Sumit Sinha
<b>8.</b>	I.A. No. 464 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Avtar Singh & Anr. Vs. H.S Oberoi Buildtech Pvt. Ltd. & Ors.	Ketan Madan

9.	I.A. No. 465 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Shri Krishan & Anr. Vs. H.S Oberoi Buildtech Pvt. Ltd. & Ors.	Ketan Madan
10.	I.A. No. 466 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Priti Batra & Anr. Vs. H.S Oberoi Buildtech Pvt. Ltd. & Ors.	Ketan Madan
11.	I.A. No. 468 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Parminder Singh Vs. H.S Oberoi Buildtech Pvt. Ltd. & Ors.	Ketan Madan
12.	I.A. No. 469 of 2025 in Comp. App. (AT) No. ____ of 2025	Hi-Tech Water Solution Pvt. Ltd. Vs. Hi Tech Sweet Water Technologies Pvt. Ltd. & Ors.	Honey Satpal
13.	I.A. No. 474 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	BKG Corp Ltd. Vs. Sapan Mohan Garg, RP of Leading Hotels Ltd. & Ors.	Nilotpal Shyam

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